

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 371 OF 2018 & IA No. 734 OF 2018

Dated: 17th October, 2019

In the matter of:

Madhya Pradesh Power Management Company Limited Appellant(s)

Versus

Central Electricity Regulatory Commission Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **16.12.2019**.

Court Master

NR